

*By Email*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/ 5743/A

From :- Shri S.Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To,

✓ Smti. I. Barman,  
District and Sessions Judge,  
Bongaigaon, Assam

Dated Guwahati the 1<sup>st</sup> October  
September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with  
Station leave permission.**

Ref:- Your letter No.DJB.1-11/2018/4002/E, dated 26.09.2018

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 15.10.2018 to 28.10.2018 with station leave permission w.e.f. the afternoon of 12.10.2018 till the morning of 29.10.2018, as prayed for.

The Civil Judge and Asstt. Sessions Judge, Bongaigaon and in her absence, the senior most Judicial Officer at the station will remain in-charge of your Court and Office during your absence.

Yours faithfully

  
**Deputy Registrar (Admn.-I)**

*Blas*

**Memo NO.HC.VII-20/2003/ \_\_\_\_\_ /A, dated**

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Civil Judge and Asstt. Sessions Judge, Bongaigaon.
3. Pvt. Secretary to Portfolio Judge for the District of Bongaigaon.

*Sd/-*  
**Deputy Registrar (Admn.-I)**